

IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU
(Through web-based Video-Conferencing Platform)

ITEM No.27
CP (IB) No. 194/BB/2022

IN THE MATTER OF:

M/s Clearwater Capital Partners Singapore Fund IV Pvt Ltd	...	Petitioner
Vs. M/s Skylark Arcadia Pvt Ltd	...	Respondent

Order under Section 7 of I & B code, 2016

Order delivered on: 31.10.2023

CORAM:

JUSTICE (RETD.) T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner	: Mr. Rahul M
For the Respondent	: Mr. C.K. Nandakumar, Sr. Counsel

ORDER

1. Heard the Ld. Counsels for the Parties.
2. At the request of both the parties, list the case on **22.11.2023**.

-Sd-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

-Sd-
(T. KRISHNAVALLI)
MEMBER (JUDICIAL)